## RAJYA SABHA

Friday, the 26th May, 1967/the 5th Jyaistha 1889 (Saka)

The House met at eleven of the Clock, Mr. CHAIRMAN in the Chair.

## MEMBER SWORN

SHRI A. M. TARIQ (Jammu and Kashmir)

## ORAL ANSWERS TO QUESTIONS

\*15. [The questioner (Shr<sub>1</sub> B. D. Khobaragade) was absent. For answer, vide Col 767-68 infra.]

\*91. [Transferred to the 7th June, 1967]

EDUCATION COMMISSION'S RECOMMEN-DATIONS

\*92. SHRI SUNDAR SINGH BHANDARI: + SHRI JAGAT NARAIN: SHRI M. S. OBEROI:

Will the Minister of EDUCATION be pleased to state.

- (a) the recommendations of Education Commission which have so far been accepted by Government:
- (b) the recommendations which have so far been rejected; and
- (c) the extent to which and time by when the accepted recommendations would be implemented?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) to (c) The Report of the Education Commission as a whole is under the active consideration of the Government of India and the State Governments.

†The question was actually asked on the floor of the House by

Sunder Singh Bhandarı.

श्री सन्दर सिंह भंडारी. मत्री महोदयसे मेरा निवेदन है कि यद्यपि स्रभी तक इस रिपोर्ट पर विचार हो रहा है लेकिन क्या कोई सुझाब ऐसे है जिनको स्वीकार कर लिया गया है अभी तक और कुछ ऐसे सुझाव भी है जिनको कि ग्रस्वीकार कर दिया गया है। जो विचाराधीन है उन के लिये मै समझ सकता हं कि विचार ग्रभी तक पूरा ही हुग्रा ग्रीर इसका जबाब पूरे तौर पर मंत्री महोदय नहीं दे पाये लेकिन सभी तक जिन प्रश्नों पर निर्णय ले लिया गया है या जिन सुझावों को पूर्णतया रहकर दिया गया हे उस सम्बन्ध में यदि कर्छ प्रकाश डाल सकें तो ज्यादा ग्रच्छा है।

to Questions

DR. TRIGUNA SEN: I am told that the whole of the Education Commission's report is first to be discussed in Parliament before the Government can take any action on that, that idea in view, it is not possible perhaps to discuss the whole Commission's report with all its recommendations. We have appointed a Committee of Members of Parliament Education which is now examining the recommendations. It is expected to complete its labours in another fortnight. The Committee is expected to prepare a draft scheme which will be placed before Parliament and if Parliament accepts it, the Government will act on it.

मै वजीर माहब से श्री जगत न(रायण यह पूछना चाहता हं कि इस कमीशन की जो रिपोर्ट है भ्रौर उस के बाद जो चीफ मिनिस्टर्स की काफ़ेंस बलाई गई स्रौर जो काग्रेस मेम्बर्स की ग्रपनी पालियामेंटरी कमेटी ने किया उससे सरकार ने क्या इस बात का पक्का फैसला कर लिया है कि विद्यार्थियों को मात भाषा मे, मदरटग में, ही तालीम दी जायगी और अगर - यह फैसला कर लिया है तो मदर टग से क्या मतलब है, क्या जो भाषा बच्चे कहें या उनके माता पिता कहे उसी में उसको पढाया जायगा । वन प्वाइंट ।

दूसरा यह है कि ग्रगर एक सूबे में 35 श्रोर 40 श्रितशत के दिमयान लोग श्रपने बच्चों को एक भाषा पढ़ाना चाहे तो ग्रगर वहां की सरकार वह न पढाये तब क्या केन्द्र ग्रपना हस्तक्षेप करेगा श्रार राष्ट्रपति से कास्टोटगुणन में जो रियायत मिलो हुई है उसकी इस्तेमाल करने का कोशिश करेगा।

DR. TRIGUNA SEN: As I said, the Committee of M. P.s. on Education as well as the Ministers of Education of the different States have made a tentative recommendation that the medium of instruction of education should be the mother-tongue but it has not been accepted by the Governas yet because it is not yet approved by Parliament. Regarding the minorities also, they have recommended, which is tentative, for proper safeguards.

SHRI M. GOVINDA REDDY: There have been conflicting views expressed on the various recommendations of the Commission by some of the Education Ministers. May I know if these conflicting views are also under the consideration of the M.Ps. Committee and if there also there are conflicting views among M.Ps. what is the Government going to do?

DR. TRIGUNA SEN: Parliament is the final authority to decide. All the conflicting views will be placed before you. You are to come to a decision which will be followed by the Government.

SHRI M. S. OBEROI: May I know if it is possible to implement all the recommendations of the Commission and if they are to be implemented, have they enough funds to implement all the recommendations which are made?

DR. TRIGUNA SEN: We are not going to consider the whole report as such. We have asked both the Edu-

cation Ministers of the State as well as the Committee of M.Ps. to select certain crucial sectors where there is agreement which may be accepted by Parliament and we want to implement those recommendations as soon as possible.

SHRI P. N. SAPRU: May I ask whether it is intended that the medium of instruction in the post-graduate classes should be the mother-tongue and, if that is so, what is the time visualised within which this change will be effected?

DR. TRIGUNA SEN: There is a tentative recommendation only that all education should be through the medium of mother-tongue and to write books and to prepare for this transfer it may take about five years.

MR. CHAIRMAN: Shri Rajnarain.

SHRI P. N. SAPRU: Is it possible to write for post-graduate . .

SHRI RAJNARAIN: Is this parliamentary?

MR. CHAIRMAN: Mr. Rajnarain.

श्री र जन र.यण क्या सरकार को इस /
बात को जानकारों है कि कोठारो जानीशन
ने शिक्षा संन्य. श्री में श्रीन हार्य छात संगठनों के,
यूनियंस के बनाने की भिफारिश की है।
इसको लागू करने में सरकार को कर्त कोई
पैसा नहीं देना पड़ेगा श्रीर बिना इसको लाग्
किये श्रानामी जुलाई भे जब स्कल खुलेगे तो
एक यड़ी दिक्कत पैदा होने जा रही है शिक्षा
क्षेत्र में। तो इसको मद्देनजर रखते हुये क्या
सरकार उचित समझेगी कि उस सिफारिश
को फौरन लागू करने को कोशिश करे श्रीर
राज्य सरकारों को हिदायन करे कि विश्वविद्यालयों श्रीर इंटर कालेजो में कही भी
यनियन के बनाने दे बाधा न डाजी जाय।

DR. TRIGUNA SEN: I think there is a question on this matter later on.

SHRI RAJNARAIN: No.

DR. TRIGUNA SEN: About students' indiscipline and students' unions. But the question is this, if I have understood him aright, the Committee which was a pointed by the U.G.C. to look into matters of student' unrest did recommend that every University or its affiliate, should have a Students' Union.

SHRI RAJNARAIN: 'Aniyarya' means necessary union, compulsory union.

DR. TRIGUNA SEN: Yes

SHRI A. D. MANI: Even before the Government has taken a decision on the subject, one or two universities have declared their intention to make English a purely optional subject at the universities. As such, what are the Minister's reactions to this decision of some of the universities?

DR. TRIGUNA SEN: Well, I think the universities are autonomous bodies; they have a right to do it. And if you ask my reaction, personally I am happy.

SHRI AKBAR ALI KHAN: May know if the report that this Parliamentary Committee will present will be placed before the Consultative Committee of Parliament so that all those points may be thrashed out before it comes before Parliament?

DR. TRIGUNA SEN: Well, I think that if that is the rule, it should be placed.

DR. D. R. GADGIL: Will the Minister tell us whether, before formulating the Government's views and placing them before Parliament, the organisations more directly interested in the subject will also be consulted?

DR. TRIGUNA SEN: I do not think so because the Report of the Education Commisssion has been in the hands of all the organisations for the last one year and it has been discussed and considered in different States amongst the different organisations. We are getting their reactions.

If after that we start doing it, then I am afraid we will not be able to implement anything even in our lifetime.

SHRI NIREN GHOSH: I understand that in the Conference of Education Ministers of States convened by you, you yourself mooted the formula of two languages because the 3-language formula necessarily dens the students and cripples their development or growth. Since it is supported by a large volume of public opinion in the country, may I know whether this proposal has been turned down by the Government or it is still under consideration? We heard that there is some sort of a compromise formula. If so, what is the compromise formula?

DR. TRIGUNA SEN: Firstly, it is not that I have to dictate any of my intentions to the Members to adopt. It was discussed at the meeting of the Ministers of Education from different States. Views were expressed; they have been collected. They have not been placed yet before the Government to come to a decision.

श्री सुन्दर सिंह भंडारी: मंत्री महोदय ने जो उत्तर दिया उम से मेरी समझ में यह ग्राया कि पूरो की पूरो रिपोर्ट ग्रंडर कल्सिड-रेंशन है। ग्रब ग्रापने बताया है कि ग्रापने उसमें से कुछ विषय छांटे हैं, उन्हो विषयों पर विचार हो रहा है ग्रीर बहो विचार यहा पालियामेन्ट के सामने रखें जायेंगे। यदि ग्राप सारी गिफारिशों पर विचार नहीं कर रहे है ग्रोर ग्राप ने उस में से कुछ विषय छांटे हैं तो क्या ग्राप कृपा कर के वह विषय हमें यहां पर बताएंगे जिन विषयों को ग्रापने कमीशन का रिपोर्ट में से छांट कर लिया है ग्रीर क्या ग्राप विचार कर रहे है कि हम लोगों को भी उन्हीं सोमित विषयों पर यहां पर विचार करने का ग्रवसर दिया जायेगा ?

DR. TRIGUNA SEN: I think I should make it clear. We have seen the Report of the Education Commission which is a voluminous one. If we

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place it before Parliament for consideration of all the recommendations from primary to university education, hon. Members will agree that it will take months and months only to discuss it. But I am keen to implement some of the recommendations on which we all agree. That is have asked the Members Parliamentary Committee to please advise me on which crucial issues thev agree that we should immediately implement? That will placed before you along with the whole Commission's Report. After we have implemented some of the recommenations where we are all agreed, we will take up the other recommendations. But if we were to consider the whole Report, I am afraid-hon Members will agree—that it will take me years to come to a decision.

SHRI SUNDAR SINGH BHAN-DARI: Do I take it that you have not restricted it?

DR. TRIGUNA SEN: No, no, never.

RELEASE OF SHEIKH ABDULLAH

\*93. SHRI Y **ADINARAYANA** REDDY: † SHRI D. THENGARI: SHRI S. K. VAISHAMPAYEN: SHRI RAJNARAIN.

Will the Minister of HOME AFF-AIRS be pleased to state:

- (a) whether there is any proposal under Government's consideration to release Sheikh Abdullah; and
- (b) if so, what considerations have guided Government in this regard?

THE MINISTER OF HOME AFF-AIRS (SHRI Y B. CHAVAN). and (b) No proposal to remove the restrictions on Sheikh Abdullah under consideration

+The queshtion was actually asked on the floor of the House by Shri Y. Adinarayana Reddy

SHRI Y. ADINARAYANA REDDY. May I know what is the total cost of maintaining Sheikh Abdullah the time he has been arrested?

to Questions

SHRI Y. B. CHAVAN: We have given some information in reply to a Lok Sabha question on the 21st May, this month, itself. The information that is given is that in respect of Sheikh Abdullah, from 8th May 1965 to 31st March 1967 the expenditure on rent, boarding, lodging, police guard. ctc comes to Rs 5,62,991.

SHRI V M. CHORDIA: Per year?

SHRI Y. B CHAVAN: Not year I said for the total period.

SHRI SUNDAR SINGH BHAN-DARI. Only for two years? Since how long he has been there?

Y B CHAVAN For two SHRI years only

SHRI A. P CHATTERJEE: May I know from the hon. Minister whether it is a fact that when in May, 1965 Sheikh Abdullah was arrested immediately on touching Palam Aerodrome, at that time there was this standing that he would see the Prime Minister, Mr Lal Bahadur Shastri, the President and other dignitaries of the Indian Union in order to explain the misunderstanding that had been caused by some of his speeches abroad and whether in spite of that understanding Sheikh Abdullah was arrested without being given an opportunity to talk with those dignitaries according to that understanding? fact or not? From 1953 when Sheikh Abdullah was arrested as also from 1958 when that trial was rigged up against him-trial for conspiracy wage war against India-crores crores were spent and yet no proof or evidence could be found Sheikh Abdulla Will the hon Minister also say about this?

SHRI Y. B. CHAVAN: The question only relates to his release from prison, from detention, and according to the information that I have, I have